

12 hrs.

CALLING ATTENTION TO MATTERS OF URGENT PUBLIC IMPORTANCE

(i) **ATTACK BY HOSTILE NAGAS ON AN ARMY CAMP; AND**

(ii) **ALLEGED KIDNAPPING OF SEVEN PERSONS BY HOSTILE NAGAS FROM ASSAM—Contd.**

Shri P. Venkatasubbalah (Adoni): Sir, I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and request that he may make a statement thereon:

"Attack by Hostile Nagas on an Army camp of Assam Rifles in a village in Ukhrul sub-division of Manipur resulting in serious injuries to 6 Jawans."

Mr. Speaker: He can read the second notice also which is in his name.

Shri P. Venkatasubbalah: I had already read that.

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): I will answer both.

Sir, according to the information received from the Government of Manipur, on 18th November, 1965, at 5 A.M. Naga hostiles opened fire on the post at Holyang Kuki in Ukhrul Sub-division with two-inch mortars, bren guns and rifles. The men of Assam Rifles who were manning that post returned the fire. Firing by Naga hostiles continued till 6 A.M. Six men of the Assam Rifles received minor injuries sustained by splinters of the mortars which also caused some damage to the post. Reports available show that hostiles fired several thousand rounds from their bren guns and rifles. The personnel of the Assam Rifles have collected over two thousand empty shells from this post. The number of casualties on the other side is not known. Reinforcements have been sent from a

nearby post and medical attention has been provided to the injured.

Regarding the second, I had also promised to make a statement on the reported kidnapping of seven persons by hostile Nagas from a border market in Sibsagar District of Assam. We have made enquiries from the Government of Assam who have informed us that no such incident of kidnapping of persons by hostile Nagas has occurred in Sibsagar district as reported in some newspapers.

Shri P. Venkatasubbalah: In view of the fact that the hostile Nagas have been frequently violating the cease-fire agreement between them and the government and they have been indulging in arson and loot, raising volunteers to be trained in Pakistan and collecting funds from the local people under duress do the government consider it desirable to have negotiations with these hostile Nagas, which will run country to our territorial integrity and government?

Shri Hathi: The question about peace talks etc., might better be addressed to the Ministry of External Affairs. So far as Manipur and areas there are concerned, three divisions are included there in the cessation of operation. So far as the remaining area is concerned, we are of the view that that should not be included.

Shri S. M. Banerjee (Kanpur): I would like to know whether it is a fact that the activities of the Naga hostile have increased after Government of India's Peace Mission's invitation to Mr. Phizo for peace talks, this has given a fillip to such activities and that is the reason why the hostile activities have increased; if so, may I know whether the Government of India would declare that they would have no talks with Mr. Phizo?

Shri Hathi: I do not think that is correct.

Shri Hem Barua (Gauhati): Since the Naga hostiles have systematically distorted the cease-fire agreement by

extending their hostile activities to areas in Manipur that were totally unaffected by hostile activities before the so-called cease-fire took place, may I know whether the Government propose to bring peace to these areas by sending emissaries after emissaries from Brigadier Sen down to Kevi Valley, to London to meet Mr. Phizo by refusing these areas in Manipur to be included in the extended cease-fire and by taking adequate security measures for these areas?

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): I am sorry, the question is not clear to me, but I would like to say that all these reports of sending Mr. Sen and others to London are not correct at all.

डा० राम मनोहर लोहिया (फर्रुखाबाद):
अंग्रेजी नहीं बोल सकने तो हिन्दी में क्यों नहीं बोलते। "ग्रान् दीड रिपोर्ट्स इड" कहते हैं।

Mr. Speaker: The hon. Member, rather, puts it in a different way. He wants to criticise the policy of the Government, saying that although the hostile activities are on the increase and the position is getting worse and worse we are continuing to send people to Mr. Phizo for appeasement. He wants to know whether we will continue with this policy of appeasement or take some action here.

Shri Hem Barua: That is correct.

Mr. Speaker: Sometimes I am also correct according to Shri Hem Barua.

Shri Lal Bahadur Shastri: There is no question of appeasement. As I have said earlier, we are perhaps in the last stages of our discussions and talks. As it was suggested that they would like to consult Mr. Phizo, we had agreed to it.

Dr. M. S. Aney (Nagpur): Why?

Shri Lal Bahadur Shastri: However, I am not aware as to what the attitude of Mr. Phizo would be, whether he would like to come here or not.

Shri Hem Barua: He has made his attitude clear. May I quote?

Mr. Speaker: No.

Shri Lal Bahadur Shastri: We have seen it in the newspapers, but we have yet to be officially informed about it.

श्री यशपाल सिंह (कैराना): क्या यह बात सही है कि मि० फीजो इस समय इंग्लैंड के नागरिक हैं, वह भारत के नागरिक नहीं हैं। अगर यह सही है तो किस हालत में वह यहाँ के मसलों को हल कर सकते हैं और कैसे उन से पीस टाक्स हो सकती है?

श्री लाल बहादुर शास्त्री: वह भारत के नागरिक तो नहीं हैं, लेकिन अगर कोई उन से कुछ राय सलाह करना चाहे, बातचीत करना चाहे तो उसके सम्बन्ध में हम नहीं घाना चाहते।

Shrimati Renuka Barkataki (Bardola): Has the Government's attention been drawn to a reported statement by Mr. B. P. Chaliha, the Chief Minister of Assam and a member of the Peace Mission, to the effect that Naga hostiles are very much self-respecting people, they are neither in collusion with Pakistan nor are they getting arms and training from Pakistan; if so, may I know whether the Government reports corroborate this statement and, if not, whether the Government has been able to locate the source from which the Naga hostiles have been securing arms and training?

Shri Lal Bahadur Shastri: I am sorry, I have not read the statement of Shri Chaliha.

Shri Hem Barua: I have read it—his latest statement.

Shri Lal Bahadur Shastri: As far as the reports go we know if that the

[Shri Lal Bahadur Shastri]

Nagas have been going to Pakistan and taking training there.

Shri Hem Barua: How did the Chief Minister of Assam contradict it?

Shri Lal Bahadur Shastri: I am not sure whether he is correctly reported. Anyhow, we will find it out from him.

Shri S. M. Banerjee: In reply to Shri Hem Barua's question the hon. Prime Minister stated that Brigadier Sen was not sent. I would like to know whether it is a fact that Brigadier Sen was given a different assignment in London but its actual purpose was to contact Phizo? Did he go to London or not?

Shri Lal Bahadur Shastri: He had no such assignment.

श्री योगेन्द्र झा (मधुबनी) : जब से नागा विद्रोहियों से शान्ति बाता चल रही है तब से उन्होंने नागा लैंड से अपने कार्य क्षेत्र को हटाकर मणिपुर कर लिया है, और मणिपुर में उन्होंने बड़े उपद्रव मचा रखे हैं। मैं जानना चाहता हूँ कि शान्ति बाता शुरू होने के बाद से अब तक नागा विद्रोहियों ने मणिपुर के कितने नागरिकों तथा हमारे सैनिकों में से कितनों का अपहरण किया है और कितने लोगों की हत्या की है ?

श्री लाल बहादुर शास्त्री : खैर पूरा ज्योरा तो मैं नहीं दे सकता, न मैं समझता हूँ कि बेसी हत्याएं बर्गरह हुई हैं जैसा माननीय सदस्य समझते हैं। नागा विद्रोहियों ने नागालैंड को छोड़ा तो नहीं है, लेकिन यह ठीक है कि मणिपुर का जो एरिया शांतिबाता की सीमा में आ गया है उसमें उन्होंने गड़बड़ी करने की कोशिश की है। और काफी संशय पैदा किया है। लेकिन मणिपुर गवर्नमेंट ने पक्का निश्चय कर रखा है कि जो कुछ भी नागा विद्रोही करेंगे उस सिलसिले में सा एण्ड आर्डर के क्वारल से उनके खिलाफ पूरी

तरह से—बिना शान्ति बाता का ख्याल किए कार्रवाई की जाएगी।

12.12 hrs.

RE: CALLING ATTENTION NOTICE
(Query)

Shri Warior: rose—

Mr. Speaker: I have asked Secretary to contact them and suggest some way out.

Shri Vasudevan Nair (Ambalapuruzha): We are at a disadvantage in this House. We have no Legislature. Where are we to go? Important developments are taking place there.

Mr. Speaker: His purpose will not be served by raising it like this.

Shri Vasudevan Nair: You should protect us.

Mr. Speaker: I have suggested to him one remedy. I will help him there.

Shri Vasudevan Nair: Certain things are taking place there which require an immediate answer from the Government.

Mr. Speaker: Hon. Members should realise that even if I take one Calling Attention Notice a day the whole week would be exhausted because so many have been admitted.

Shri Vasudevan Nair: Kerala is a special case.

Mr. Speaker: I know that. I can take one calling attention notice every day. I want the permission of the House if it give me guidance on this matter. Suppose a number of notices are received on a day, I should dispose all of them that day; that is to say, I should take only one out of them, the others shall lapse and the Members can have other re-